	(F	iling under clause (d	ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	327773267.06	4	318930292.06	55.45			8842975.00	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	67220018.00	0	0	0.00			67220018	<u>Annexure 4</u>
5	Operational creditors (Workmen)	91	4837723.29	91	1268355.36	0.22			3569367.93	Annexure 5
6	Operational creditors (Employees)	178	11519261.98	168	4073723.61	0.71		624186	6821352.36	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	7	50410289	4	2086533	0.36			48323756.00	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	238	322290150	224	248764704.72	43.25		51418276.06	22107171.71	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	35152.73	1	29252.73	0.01		5900	0	<u>Annexure 9</u>
Total		521	784085862.06	492	575152861.48	100.00	0	52048362.06	156884641.00000 003	